

"Probe against relief bodies saves huge amount" appearing in the Hindustan Standard issue of December, 24, 1971 ;

(b) whether any investigation has been made into the working of the relief organisation in 24 Parganas, West Bengal and if so, the details of the findings thereof ; and

(c) whether any action has been taken against those who were found misusing the relief money and materials and if so, against whom and the names of the persons found guilty ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Yes, Sir.

(b) and (c) The cases relating to misappropriation of relief funds and relief materials are sub-judice.

REVIEW OF THE INDO-U. S. RELATIONS

350. SHRI S. G. SARDESAI :
SHRI S. KUMARAN :
SHRI BHUPESH GUPTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have undertaken any comprehensive review of the whole gamut of Indo-U. S. relations in the context of the openly anti-Indian attitude adopted by American Government in recent months especially during the Indo-Pakistan conflict ; and

(b) if so, what practical changes are being adopted in its relations towards U. S. A. to meet the new situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) It is not customary to reveal such matters in advance.

PAK MOVE FOR U. N. OBSERVERS ON BORDER

351. SHRI M. V. BHADRAM : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware of the Pak move to set U. N. Observers posted on the Western border in the name of preventing alleged truce violations by India ; and

(b) if so, what is Government's reaction to the Pak move ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir. On January 24, 1972 Pakistan asked for an urgent meeting of the Security Council to consider the situation caused by alleged violations of the cease-fire between India and Pakistan and "the consequent necessity of stationing U. N. observers" on the border of India and Pakistan.

(b) The Members of the Security Council held informal consultations on the Pakistani request. There was general consensus not to take up matters raised by Pakistan for the present. The Permanent Representative of India, during the informal consultations, explained Government's view that there was no need for any U. N. machinery for observance of the cease-fire on the Indo-Pakistan border, as the situation was relatively quiet.

बर्मा द्वारा उद्योगों का राष्ट्रीयकरण

352. श्री सूरज प्रसाद : क्या विदेश मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बर्मा की सरकार ने हाल में 69 उद्योगों का राष्ट्रीयकरण किया है ;

(ख) यदि हाँ, तो इनमें से भारतीयों के उद्योगों की संख्या क्या है ; और

(ग) उनमें से प्रत्येक को कितना-कितना मुआवजा दिया गया है ?

†[NATIONALISATION OF INDUSTRIES BY BURMA

352. SHRI SURAJ PRASAD : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Government of Burma have recently nationalised sixty-nine industries ;

(b) if so, what is the number of such industries belonging to Indians ; and

(c) what is the amount of compensation given to each of these industries ?]

†[] English translation.